

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4240  
ANSWERED ON:29.08.2011  
GRANTING OF PATENT  
Mutterwar Shri Vilas Baburao

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether Monsanto, an American company has recently patented the Indian Melon;
- (b) whether the said company has reportedly got the patent of other Indian products earlier also; and
- (c) if so, the details of products patented by the said company and reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a): No patent has been granted by Indian Patent office to Monsanto for Indian Melon.
- (b): The said company has not been granted patents specifically for Indian products. Under Section 3(j) of the Patents Act, 1970 (as amended in 2005), a patent cannot be granted to plants and animals in whole or any part thereof other than micro organisms but including seeds, varieties and species and essentially biological processes for production or propagation of plants and animals.
- (c): Does not arise.